HIGH COURT OF MEGHALAYA, SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./49

Dated Shillong, the 13th December, 2022

1. It is hereby notified to all concerned that the Hon'ble, the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing of urgent matters, if any, during the ensuing winter vacation:

SI.No.	Bench	Period
1.	Single Bench of Hon'ble Mr. Justice W. Diengdoh.	From 19.12.2022 to 23.12.2022 and then from 02.01.2023 to 13.01.2023
2.	Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew.	From 26.12.2022 to 30.12.2022 and then from 16.01.2023 to 26.01.2023

The Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:

(i) The Hon'ble Judge(s) will sit in Single Bench to hear urgent Civil and Criminal matters and such other matters as may be placed before their Lordships as per the schedule of dates given above.

(ii) Ordinarily, the Hon'ble Judge(s) will sit in Court on such days as their Lordships may think fit except on holidays. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.

3. Hearing of urgent Division Bench matters, if any, during the vacation, will be taken up by the Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh through virtual mode.

4. Further, on urgent mentioning made before the Registry by the Advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registrar, on duty, will inform the concerned Hon'ble Vacation Judge and on his Lordship's instruction, the matter will be listed on such date, which shall be notified, thereafter.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/255/2016-Judl./49-A Dated Shillong the 13th December 2022 Copy to: -

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.

- 7. The Deputy. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Officers for information and necessary action.
- 10. All Court Masters concerned for information and necessary action.
- 11. The CPC, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded on the Official Website.
 - 12. Notice Board.
 - 13. Office File.

JOINT REGISTRAR (LISTING)

13/12/22